

COURT - I

Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal No. 100 of 2013 & IA No. 116 of 2013
Appeal No. 98 of 2014 & IA-190 of 2014
Appeal No. 134 of 2014 & I.A- 235 of 2014
Appeal No. 115 of 2014 & IA -207 of 2014
Appeal No. 116 of 2014 & IA -208 of 2014
Appeal No. 91 of 2014 & IA-172 of 2014
Appeal No. 97 of 2014 & IA-189 of 2014
Appeal No. 100 of 2014 & IA-192 of 2014
Appeal No. 151 of 2013 & IA- 220 of 2013

Dated :30th May, 2014

Appeal No.100 of 2013 &
IA No. 116 of 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Uttar Haryana Bijli Vitran Nigam Ltd. & Anr.Appellant(s)
(Jointly through Haryana Power Purchase Centre)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Ms. Poowa Saigal
Ms. Anushree Bardhan
Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Mr. Dhananjay Baijal
Mr. Nikhil Baijal for R-1

Mr. Amit Kapur
Ms. Poonam Verma
Mr. Gaurav Dudeja
Mr. Akshat Jain for R-2

Appeal No. 98 of 2014 &
IA-190 of 2014

Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : **Mr. M.G.Ramachandran**
Ms. Poowa Saigal
Ms. Anushree Bardhan
Ms. Swagatika Sahoo

Counsel for the Respondent(s) : **Mr. Dhananjay Baijal**
Mr. Nikhil Nayyar for R-1
Mr. Amit Kapur
Ms. Poonam Verma
Mr. Gaurav Dudeja
Mr. Akshat Jain for R-2

Appeal No. 134 of 2014 &
I.A. No. 235 of 2014

Prayas Energy Group ... Appellant(s)
Versus
Central Electricity Regulatory Commission
& Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Kumar Mihir
Mr. Avinash Menon
Counsel for the Respondent(s): : Mr. Pranav Vyas for R-2

Appeal No. 115 of 2014 &
IA no. 207 of 2014

In the matter of:

Gujarat Urja Vikas Nigam Ltd..Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s): **Mr. Anand K.Ganesan**

Counsel for the Respondent(s): **Mr. Amit Kapur Caveator,**
Mr. Apoorva Misra and
Mr. Abhishek Munot
Mr. Kunal Kaul for R.2

Contd...

**Appeal No. 116 of 2014 &
IA no. 208 of 2014**

In the matter of:

Gujarat Urja Vikas Nigam Ltd.. **....Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. **...Respondent(s)**

Counsel for the Appellant (s) : **Mr. Anand K.Ganesan**
 Counsel for the Respondent(s) : **Mr. Amit Kapur**
Ms. Poonam Verma
Mr. Gaurav Dudeja
Mr. Akshat Jain for R-2

**Appeal No. 91 of 2014
& IA-172 of 2014**

Ajmer Vidyut Vitran Nigam Ltd. & Ors. **.... Appellant(s)**
Versus
**Central Electricity Regulatory
Commission & Ors.** **.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Mr. M.G. Ramachandran
 Mr. Anand K. Ganesan
 Ms. Anushree Bardhan
 Ms. Poorva Sahegal

Counsel for the Respondent(s) : Mr. Nikhil Nayyar
 Mr. Dhananjay Bajjal for R-1
 Mr. Amit Kapur
 Mr. Apporva Misra
 Mr. Abhishek Munot for R-2

**Appeal No. 97 of 2014
& IA-189 of 2014**

Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. **.... Appellant(s)**

Versus

**Central Electricity Regulatory
Commission & Ors.** **.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Mr. M.G. Ramachandran
 Mr. Anand K. Ganesan
 Ms. Anushree Bardhan
 Ms. Poorva Sahegal

Counsel for the Respondent(s) : Mr. Nikhil Nayyar
 Mr. Dhananjay Baijal for R-1
 Mr. Amit Kapur
 Mr. Apporva Misra
 Mr. Abhishek Munot for R-2

Appeal No. 100 of 2014
& IA-192 of 2014

Punjab State Power Corporation Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
 Ms. Anushree Bardhan
 Ms. Poorva Sahegal

Counsel for the Respondent(s) : Mr. Amit Kapur
 Mr. Apporva Misra
 Mr. Abhishek Munot for R-2

Appeal No. 151 of 2013 &
I.A. 220 of 2013

Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s): Mr. M.G. Ramachandran

Mr. Apoorve Karol

Counsel for the Respondent(s):

Mr. Nikhil Nayyar

Mr. Dhananjay Baijal for R-1

Mr. Amit Kapur

Mr. Apoorva Misra for R.2

Mr. Kshitiz Alok for R.3

ORDER

We have heard Mr. M.G. Ramachandran, the learned counsel for the Appellant. Post all the connected appeals on **3rd June, 2014 at 12.30 P.M.**

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson